

**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL, PRINCIPAL BENCH NEW DELHI**

Execution Application No.41/2023

In Original Application No.94/2021

Haider Ali

Versus

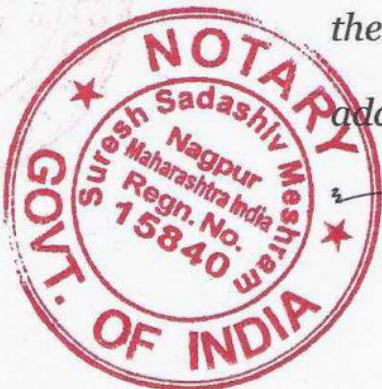
Union of India & Ors.

**ADDITIONAL REPLY ON BEHALF OF THE
VIDARBHA CRICKET ASSOCIATION IN VIEW OF
ORDER DATED 19/03/2025**

The Vidarbha Cricket Association Respondent no 13 most respectfully submits as under:

- 1) That, this Hon'ble Tribunal vide it's order dated 19/03/2025 had directed all the Associations who are party to present proceedings to disclose details as mentioned in para no 5 of the said order which reads as follows:

"5. Full details relating to use of STP treated water or fresh water by all the respondents have not come on record, therefore, we direct respondents/cricket stadiums to file additional reply within four weeks disclosing the monthly



and yearly use of quantity of water for irrigating the ground, Proportion of STP treated and fresh water used for the same. Report will also disclose bifurcation of proportion of fresh water such as ground water, supply from the municipality/ULB or any other source etc. Along with this report, respondents/cricket stadiums will also disclose if despite the scarcity of fresh water they intend to continue to use fresh water for irrigation of the grounds and the status of RWHS installed in the stadiums.”

- 2) It is respectfully submitted that the Association has been granted No Objection Certificate by the CGWA on 02-12-2021 for period ranging from 02.12.2021 to 01.12.2026. That the permissible limit as per NOC per day is 33m³ and per year is 11,814 m³. It is submitted that the yearly use of ground water is much less than the permissible limit. That the respondent has appointed agency named Forbes Marshall to keep record of the extraction of ground water. That, the respondent is attaching the measurements of the extraction of ground water



from April 2022 to May 2025 provided by the said agency which would indicate that the yearly extraction is less than the permissible limit, the chart indicating the same is annexed herewith and marked as ANNEXURE "I".

- 3) It is further submitted that the Association has installed 2 Sewage Treatment Plants of 10KLD each in the year 2024 and both are functioning properly. That, M/s Daiki Axis India Private Limited has been appointed to look after the installation and maintenance/functioning of the said STP's. The said agency has prepared a report regarding the proper functioning of STP's and the said report further indicates the amount of treated water generated by both the STP. The report mentions that one STP is generating 7.2 m³ treated water per day and the other STP is generating 9.2 m³ treated water per day. The association is placing on record the document/ report issued by Daiki Axis to Association indicating the same. The said report is annexed herewith and marked as ANNEXURE "II".



- 4) It is submitted that the fresh water from any other source such as Municipal Corporation etc is not being used by the Association for irrigating the ground *presently*.
- 5) That the Association is situated in the locality of Nagpur city which falls within the category "safe zone". That, the Association is using water less than the permissible limit for an year and has also installed 2 STP and also has installed Rain Water Harvesting system. However, it is submitted that the Association will be requiring the use of ground water for maintaining the ground and without which the maintenance of the ground is not possible for year round cricketing activities.
- 6) That the Association has installed Rain Harvesting System since 2018 and is continuously functional since then.

Hence this additional reply.

NAGPUR
DATED 16th JULY, 2025

VIDARBHA CRICKET ASSOCIATION

Aaroh Dastgir
CHIEF EXECUTIVE OFFICER
VIDARBHA CRICKET ASSOCIATION
CHANDIMAL, MAHARASHTRA 440001.



SOLEMN AFFIRMATION

I, Shri Farokh Dastoor, aged about 72, Occ- Chief Executive Officer of VCA situated at Civil lines, Nagpur do hereby take oath and state on solemn affirmation that the instant Additional Reply has been drafted by the Counsel, as per my instructions. I further affirm and say that the contents narrated in Paras 1 to 6 above are true and correct according to my personal knowledge and information received from official records and believed by me to be true.

Hence, verified and signed at Nagpur on this 16th day of July, 2025.

I know and identify deponent

Advocate

(S P Deshpande)

NOTARIAL REG.
ENTRY NO. 20665
DATE 16/07/2025

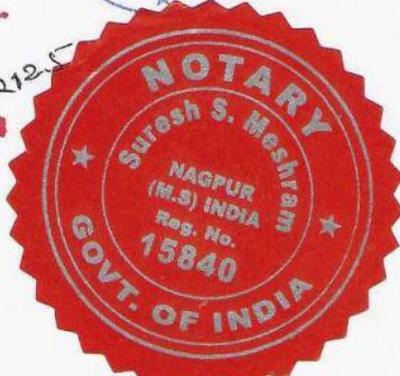
Deponent
CHIEF EXECUTIVE OFFICER
VIDARBHA CRICKET ASSOCIATION
CIVIL LINES, NAGPUR-440 001.



Sworn before me on this 16th day of July 20 25 at Nagpur by Shri/Smt./Ku. Farokh Dastoor R/o Nagpur who has been identified by Shri/Smt. Advocate, Nagpur



Suresh S. Meshram
NOTARY
GOVT. OF INDIA
Nagpur (M.S.) INDIA

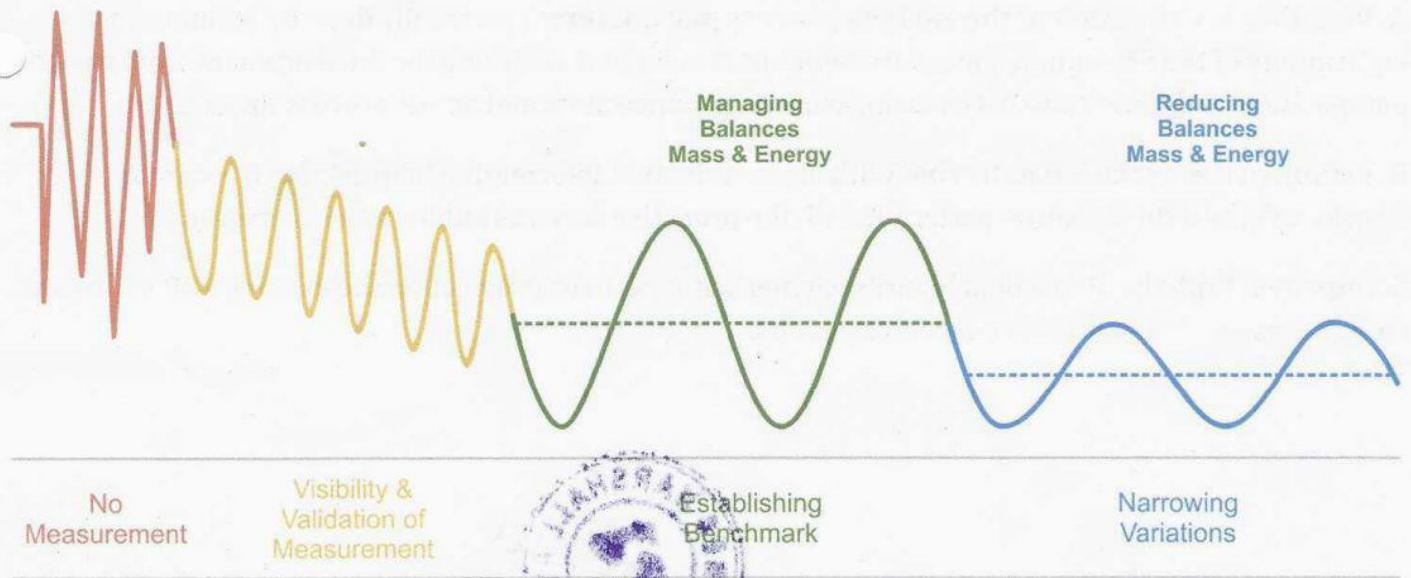




03.June.2025

PRODUCT KPI SERVICES

WATER EXTRACTION REPORT



SITE INFORMATION:

Site Name:	Vidarbha Cricket Association - Civil Lines
Address:	1st Floor Cm Pavillion Civil Lines Nagpur
Customer Contact Person:	
Customer Contact Person's Mobile No: & Email ID:	admin@vca.co.in
FM Contact Person:	Anant Hingwe
FM Contact Person's Mobile No: & Email ID:	ahingwe@forbesmarshall.com/885587209
NOC Number:	CGWA/NOC/INF/ORIG/2021/13898
NOC Limit:	33 (m ³ /day), 11814 (m ³ /year)
NOC Category	Safe
Report Period	01.Apr.2022 to 16.Mar.2025



(Nitin M. Barne)

EXECUTIVE SUMMARY:

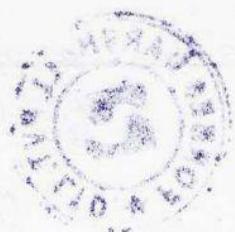
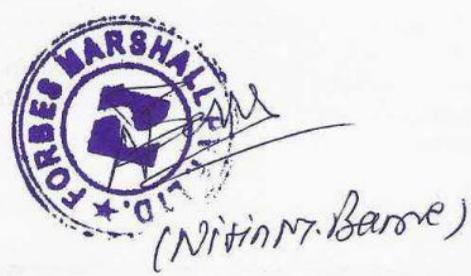
Thank you for partnering with Forbes Marshall's Product KPI initiative. We as a Product Manufacturer and measurement experts partner with you in your journey towards Establish, Improve and Sustain.

Partnerships in this innovative service help to establish

A. Visibility & Validation of the various process parameters: Specifically done by maintaining a high uptime of the FM supplied measurement instrument and analyzing the measurement from various perspectives to differentiate between measurement constraints and actual process upsets.

B. Establish the variation patterns: With above validated information help establish accurate Benchmarks and the variation pattern & with the proactive services enhance the measurement.

C. Improve: With the above Benchmarks partner with you to improve upon the existing SOP's , process corrections and benefit from reduced variations.



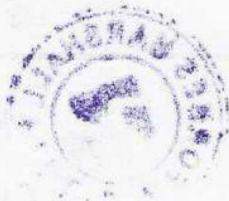
CUMULATIVE GROUNDWATER EXTRACTION REPORT:

Year	Month	Dugwell Starting Totalizer in m3	Dugwell Monthly Water extraction in m3	Borewell Starting Totalizer in m3	Borewell Monthly Water extraction in m3	Total Ground water Extraction in month (m3)	Level In meter
	Apr-22	45	2239	282	474	2713	-25
	May-22	2284	842	756	27	869	-25
	Jun-22	3126	659	783	1	661	-25
	Jul-22	3785	401	785	0	401	-25
	Aug-22	4186	138	785	19	157	-25
	Sep-22	4324	485	803	0	485	-25
	Oct-22	4809	602	803	0	602	-25
	Nov-22	5411	739	803	0	739	-25
	Dec-22	6150	777	803	3	779	-25
2022		6882			524	7406	
	Jan-23	6927	963	806	4	967	-25
	Feb-23	7890	1167	810	0	1167	-25
	Mar-23	9057	403	810	0	403	-25
	Apr-23	9460	645	810	0	645	-25
	May-23	10105	417	810	3	420	-25
	Jun-23	10522	467	813	0	468	-25
	Jul-23	10993	99	813	0	100	-25
	Aug-23	11088	681	813	0	681	-25
	Sep-23	11769	211	813	0	212	-25
	Oct-23	11980	960	813	0	960	-25
	Nov-23	12940	991	813	0	991	-25
	Dec-23	13931	1207	813	0	1207	-25
2023			8211		8	8221	
	Jan-24	15138	813	813	0	813	-25
	Feb-24	15951	681	813	0	681	-25
	Mar-24	16632	931	813	0	931	-25
	Apr-24	17563	991	813	0	991	-25
	May-24	18554	1093	813	0	1093	-25
	Jun-24	19647	370	813	0	370	-25
	Jul-24	20017	159	814	1	160	-25
	Aug-24	20176	131	814	0	131	-25

	Sep-24	20307	814	814	0	814	-25
	Oct-24	21121	1736	814	0	1736	-25
	Nov-24	22857	1326	814	0	1326	-25
	Dec-24	24183	1374	814	0	1374	-25
2024			10419		1	10420	
	Jan-25	25557	1150	814	1	1150	-25
	Feb-25	26707	1252	815	0	1252	-25
	Mar-25	28342	383	815	0	383	-25
2025			2784		1	2785	



(Within M. Base)



To,
M/S Vidarbha Cricket Association
Civil Lines
Nagpur - 44001

Dated: 11th July 2025

Subject: Capacity check of installed 10 KLD * 2 nos' Packaged type FRP STP (Johkasou).

Dear Sir,

We are pleased to confirm that both Sewage Treatment Plant (STP) units with a capacity of 10 KLD each, installed at Gate No. 5 and Gate No. 2, are working satisfactory since their installation.

We have checked the raw water pump running time per day based on this below data has been derived

Parameter details	Admin block	Academy block
Installed capacity	10 KLD	10 KLD
Raw water pump working	288 min/day	288 mins/day
Inlet flowrate approx.	25 lpm	32 lpm
Total inlet water	7200 LPD	9216 LPD
Treated water	7.2 LPD (7.2 M3)	9.2 LPD (9.2M3)

System has been installed in Jan 2024 & April 2024 from date of installation system took approx. 3-4 weeks for bacteria generation, now output of treated water is based on inlet variation of sewage load.

We have identified the flow varies 30% to 92% of its capacity based on minimum and maximum usage, since the day of installation of STP till June 2025.

Abhay Chauhan

Daiki Axis India Pvt Ltd.

Abhay Chauhan
Business development Manager
Nagpur